

**RETRENCHMENT IN CALTEX DUE TO AUTOMATION**

860. SHRI CHITTA BASU: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) whether it is a fact that over 100 workers of Calcutta District office of Caltex have been rendered jobless due to retrenchment with effect from October 24, last;

(b) whether this retrenchment is a direct result of the automation drive of the Caltex; and

(c) if so, what steps Government propose to take in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI SHAH NAWAZ KHAN): (a) Although over 100 employees of Calcutta District Office of Caltex have been without work since the removal of records, etc., by the management during the Puja holidays^ the management has reported that no employee has been retrenched.

(b) Does not arise.

(c) The State Government is looking into the matter.

**CENTRAL AID TO SQUATTERS' COLONIES IN JADAVPUR**

861. SHRI CHITTA BASU: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) whether it is a fact that the West Bengal Government have requested the Central Government to give Rs. 2 crores as grant for the development of the Squatters' colonies in Jadavpur-Tollygunj area of Calcutta; and

(b) if so, what is the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) and (b) A request has been received from

the Government of West Bengal In financial assistance by the Government of India for a sum of Rs. 2 crores for the development of Squatters' colonies in Tollygunj area. The Government of India have agreed to sanction this expenditure as loan to the State Government as a part of its commitment for development of colonies under the Residuary problem' of rehabilitation in West Bengal. Plans and estimates for the work are awaited from the State Government.

**ALLOTMENT OF FERTILIZERS TO UTTAR PRADESH**

682. SHRI SITARAM JAIPURIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total quantity of nitrogenous and phosphatic fertilizers allotted to Uttar Pradesh during the year 1966-67;

(b) the total demand made by the State Government; and

(c) whether Government propose to allot more fertilizers to U.P. in view of the recent drought conditions there?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) to (c) The quantities of nitrogenous fertilizers asked for by the Government of Uttar Pradesh and quantities allotted from the Central Pool for the period April 1966 to December 1966 are as under:

(Figures in tonnes)

	Quantity demanded during 1966-67	Quantity allotted during April—December, 1966
Sulphate of Ammonia	2,62,000	1,09,239
Urea	64,000	83,487
Ammonium Sulphate Nitrate	25,000	9,546
Calcium Ammonium Nitrate	3,50,000	57,073
Nitro-phosphate	25,000	..
Ammonium Phosphate	..	18,173
Di-ammonium Phosphate	..	20,30